

Punjab State Power Corporation Limited

Regd. Office: PSEB Head Office, The Mall Patiala-147001.

Phone No. 0175-2920272 Email: company-secretary@pspcl.in

Corporate Identity Number: U40100PB2010CC0022910 Website: www.pspcl.in

Sub: CE/GNDTP, Agenda No. 18/CE/GNDTP Dated: 12.02.2020
Development of GNDTP Bathinda land under the Land Use Policy of
Department of Housing and Urban Development, Govt of Punjab.

The decision taken by the Board in its 80th meeting held on 13.02.2020 at
Mohali on the subject cited above is as under:

The Board after considering the details given in the agenda passed the following
resolution:

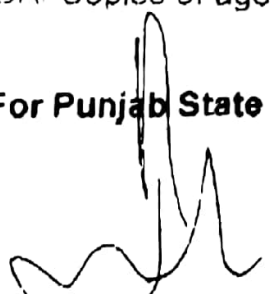
"RESOLVED THAT in principle approval be and is hereby accorded to allow
development for optimal utilisation of land of GNDTP Bathinda in consultation
with PUDA, Department of Housing and Urban Development, Govt. of Punjab as
per clause (B)6 of notification no. 6/23/13-6HG1/1440 dated 19.06.2013 with net
receipts/ profits from sale of land to be shared in the ratio of 80:20 by the land
owner i.e. PSPCL and the authority i.e. PUDA respectively, apart from cost of
land, in line with the Notification No. 6/23/13-6HG1/1440 dated 19.06.2013 and
Notification No. 6/23/ 2013-6HG1/661 dated 02.09.2014 of Department of Housing
and Urban Development (Housing Branch-1) of Govt. of Punjab.

FURTHER RESOLVED THAT in principle approval be and is hereby accorded to
retain the land/houses/offices of Thermal Colony for use by PSPCL/PSTCL, as per
requirement and the remaining spare houses/land will be given to Govt. of Punjab
for their use and PSPCL be duly compensated according to evaluation to be done
as per Govt./PSPCL Rules & Regulations."

It is requested that action be taken as per above decision and
information of the same be sent to this office.

DA/ Copies of agenda 1 No.

For Punjab State Power Corporation Limited


Company Secretary

To

CE/GNDTP,
PSPCL, Bathinda.

U.O. No. 71c /BOD-80.80/2020/ PSPCL
Dated: 25-2-2020

(FAY)

Cabinet okays four more Covid labs

Nod to redevelopment of 1,764 acres of shut thermal plant in Bathinda

TRIBUNE NEWS SERVICE

CHANDIGARH, JUNE 22

The Punjab Council of Ministers today gave nod to setting up of four new Covid testing laboratories in the state. The labs will come up at Guru Angad Dev Veterinary and Animal Sciences University, Ludhiana; Punjab State Forensic Sciences Laboratory, Mohali; Northern Regional Diseases Diagnostic Laboratory, Jalandhar; and Punjab Biotechnology Incubator, Mohali.

It also approved redevelopment of 1,764 acres of the now-closed Guru Nanak Dev Thermal Power Plant in Bathinda. The land, belonging to the Punjab State Power Corporation Limited (PSPCL), will now be acquired by the Punjab Urban Development Authority (PUDA).

PUDA has also been allowed by the Cabinet to raise a loan up to Rs 100 crore for development and sale of the site with state guarantee. In the first phase, 280 acres will be developed under a 80:20 profit sharing between the PSPCL and PUDA.

The plant was shut down in 2018 as per the modalities worked out by a sub-committee for the closure of the state-owned thermal plants in view of the Central Elec-

RELIEF FOR ENTREPRENEURS



To provide further relief to entrepreneurs amid the Covid-19 pandemic, the Cabinet decided to extend the one-time settlement scheme of their dues with the Punjab State Industrial Development Corporation (PSIDC) and Punjab Financial Corporation (PFC) till December 31, 2020. It will help the PSIDC and PFC recover ₹10 crore and ₹2 crore, respectively.

RE-EMPLOYMENT OF COLLEGE FACULTY



The Cabinet okayed re-employment of medical, ayurvedic and dental faculty at Government Medical Colleges and Government Dental Colleges in Patiala and Amritsar, as well as Government Ayurvedic College, Patiala, after their retirement at the age of 62. While re-employment will be up to the age of 70 for medical/ayurvedic teachers, for the dental faculty, it will be till the age of 65.

tricity Agency guidelines to retire non-viable thermal power plants that had exceeded 25-year life span.

Three new lab units

To ensure expeditious disposal of cases related to the Protection of Children from Sexual Offences Act and crime against women, the Cabinet has okayed creation of 35 posts for setting up of three new units of DNA, cyber forensic and audio/voice analysis in the Forensic Science Laboratory, SAS Nagar, with an annual outlay of Rs 1.56 crore.

To bring down the pendency of examination of samples of viscera, blood alcohol and others in the Chemical Examiner Laboratory, Kharar, the Cabinet accorded approval to establish a new Chemical Laboratory at Jalandhar, with creation of 21 posts involving an annual financial liability of Rs 42.31 lakh.

Transfer of regional campus

The Cabinet approved transfer of the regional campus of Guru Nanak Dev University (GNDU), Fattu Dyinga, to Bebe Nanki University College (Girls) as a constituent

college of the GNDU, Amritsar, as part of the 550th birth anniversary of Guru Nanak. The state government will provide grant-in-aid to the tune of Rs 1.25 crore during the financial year 2019-20 (for 10 months), and subsequently Rs 1.50 crore per annum for subsequent years, to the GNDU for maintenance and salary expenditure of the college.

New lottery schemes

To start new weekly lottery schemes in the state, an amendment to the Punjab State Lotteries Rules, 2015, was allowed by inserting the definition of 'discount' and 'face value'.

Fast-tracking MSME units

To further ease the regulatory burden on micro, small and medium enterprises (MSMEs), the meeting approved the Punjab Right to Business Rules, 2020, thus paving a way for setting up of MSME units on a fast-track basis across the state. The process of approval for setting up new MSME units, as well as registration of shops or establishments, would be granted by the District-Level Nodal Agency headed by the Deputy Commissioner under the new rules.

Brig Ganguly to be security adviser to police

TRIBUNE NEWS SERVICE

CHANDIGARH, JUNE 22

The Council of Ministers today gave approval to the appointment of a retired Army officer, Brig Gautam Ganguly, as the Security Adviser in the rank of DIG in the Punjab Police for three years. He will be given a monthly remuneration of the last pay drawn at the time of retirement minus the pension admissible to the officer.

Officer is a specialist in counter-terrorism

He will be tasked with training, equipping and employment of special operations group and other specialised units of the police. With a stint as the Force Commander in the National Security Guard, Ganguly has headed operations for counter-terrorism, counter-hijacking, VIP security of key installations, the agenda item tabled in today's Cabinet said.

Political storm over 'auction' of Bathinda thermal plant land

AAP, SAD oppose decision | False propoganda, says Manpreet Badal

SUKHMEET BHASIN
TRIBUNE NEWS SERVICE

BATHINDA, JUNE 24

The state government's decision to redevelop the land of Guru Nanak Dev Thermal Plant has evoked strong reactions. With all major political parties opposing the alleged auction of the land, Finance Minister Manpreet Badal is claiming that the government is not selling the land, but setting up an industrial park there.

Farm unions, too, have expressed resentment over the move. The Bharatiya Kisan Union (Ekta Ugrahan) has announced to launch a statewide protest.

The foundation stone of the power plant, the first in Punjab, was laid in 1969, when the nation was observing the 500th birth anniversary of Guru Nanak. Its four units were built in five years between 1974 and 1979, at a cost of Rs 115 crore. Later, Rs 694 crore was spent on the renovation and modernisation of two units during 2012-14, when the capacity of the plant was raised from 440 MW to 460 MW.

The plant was shut down in 2018 as per the modalities worked out by a sub-committee set up on August 24, 2017, for the closure of state-owned thermal plants in view of the Central Electricity Agency (CEA) guidelines to retire non-viable plants that had exceeded 25-year lifespan.

Subsequently, another Cabinet sub-committee was set up on May 18 to work out the modalities for redeveloping



Protesting Aam Aadmi Party activists clash with cops in Bathinda on Wednesday. PAWAN SHARMA

POLICE FOIL AAP'S MARCH TO FM OFFICE IN BATHINDA

The police on Wednesday used force to stop Aam Aadmi Party (AAP) leaders from holding a protest march towards Finance Minister Manpreet Badal's office against the government's decision to auction the land of Guru Nanak Dev Thermal Plant. Huge barricades were put up at Fire

Brigade Chowk. The march was led by AAP legislator Baljinder Kaur along with Budh Ram, Meet Hayer, Manjit Singh Bilaspur, former MP Sadhu Singh and other party leaders. The SDM, Bathinda, reached the spot and received a memorandum from the leaders.

the plant land.

SAD president Sukhbir Singh Badal said: "The state government should not act like a property dealer. It is strange that the government is dismantling the thermal plant on the 550th birth anniversary year of Guru Nanak. The government should find alternative ways like conversion into a biomass plant."

AAP MLA and Leader of Opposition Harpal Singh Cheema said: "We are against the auction of the land because a huge sum was spent on its renovation and its life was extended till 2031. Why did the government spend so much if it wanted to dismantle the plant?"

Manpreet said: "Both SAD and AAP are spread-

ing a false propoganda. The land is being utilised to set up the largest industrial park in Punjab. It will create numerous jobs for the youth. Not a single employee of the thermal plant — 1,057 regular, 131 outsourced, 665 contractual — has been dismissed despite the closure of the plant. They are still employees of the government."